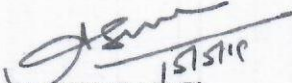


OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: CENTRAL
DISTRICT: DELHI.

ORDER

Sub: Grant of powers of CMM to MMs on duty during the period 10-06-2019 to 19-06-2019.

Pursuant to the directions of the Hon'ble High Court of Delhi, New Delhi vide letter No. 2659-70/DHC/Gaz/G-9/2019 dated 13-05-2019, the Ld. Metropolitan Magistrates of Central District working as Duty Magistrates (Regular) during the period 10-06-2019 to 19-06-2019 shall exercise the powers of Chief Metropolitan Magistrate, Central District, in respect of any urgent work requiring immediate attention.



(ASHU GARG)
Chief Metropolitan Magistrate
Central District, THC, Delhi.

No. ⁴⁹⁵⁰⁻⁵⁰²⁷.....CMM/Central/2019

Dated, Delhi the ^{15/5/19}.....

Copy forwarded for information to:-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. District & Sessions Judge (HQ), Delhi).
02. The Ld. District & Sessions Judge (HQ), Delhi
03. The Ld. District & Session Judges, all District, Delhi/New Delhi
04. The Ld. CMMs, all Districts, Delhi/New Delhi.
05. The Addl. Chief Metropolitan Magistrates, Central, District, Delhi
06. The Principal Magistrate, Juvenile Justice Board-I,II & III Delhi/New Delhi
07. The Metropolitan Magistrates, Central District, THC, Delhi.
08. The Metropolitan Magistrates, Railway Court, Delhi.
09. The Commissioner of Police, Delhi & DCsP of North, Central & West Distt. Delhi.
10. The I G Prison, Tihar Jail, Delhi/New Delhi
11. The Director of Prosecution, Delhi.
12. The Secretary, Bar Association, THC, KKD, PHC, Rohini, Dwarka & Saket Courts, Delhi.
13. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi.
14. For uploading on Centralized Web-Site through LAYER
15. The Video Conferencing Room No. 16, THC, Delhi.
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17. The Office file


(ASHU GARG)
Chief Metropolitan Magistrate
Central District, THC, Delhi.